GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3636 TO BE ANSWERED ON 23.03.2017

CONSTRUCTION OF PONDS

3636. SHRIMATI VEENA DEVI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the target to construct 5 lakh Ponds during the year 2017-18 has been set to deal with the situation of drought in the country;
- (b) if so, the details thereof;
- (c) whether details of implementation of above said scheme have been workedout;
- (d) if so, names of the States wherein said Ponds are likely to be constructed along with the number thereof; and
- (e) the amount allocated for the implementation of the said scheme during the year 2017-2018, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): Ponds serve as critical water resource at times of drought or delay in rains. There is an emphasis on integrated Natural Resource Management (NRM) to ensure scientific planning and execution of NRM works for better outcome of water conservation and water harvesting measures. The planning for works is done by Panchayat which are facilitated to take informed decisions. The Gram Sabha panchayat form plans which on collation are taken up as targets by the States. The ponds are likely to be constructed in identified 2264 water stressed blocks under NRM in the States/UTs as per details at **Annexure**. The state-wise targets of farm ponds for FY 2017-18 have not been firmed up by the State Governments.

(e): Under MGNREGA there is no work wise allocation. The States are required spend at least 60% of their total expenditure or Agriculture Allied Activities (AAA).

Annexure referred to in reply to parts (a)to(d) of Lok Sabha Unstarred Question No. 3636 dated 23.03.2017.

| | MGNKEGA: L1st o | Ov | - | | | Irrigation | | Blocks | GPs |
|-----|---------------------|-----------|-------|----------|-------|------------|-------|-----------------|-----------------|
| | | Exploited | | Critical | | Deprived | | with | with |
| S | | | | | | | | atleast | atleast |
| No. | State | Block | GP | Block | GP | Block | GP | one criteria | one criteria |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | ANDHRA PRADESH | 41 | 720 | 7 | 135 | 63 | 1016 | 88 | 1521 |
| 2 | ASSAM | 0 | 0 | 0 | 0 | 181 | 2152 | 181 | 2152 |
| 3 | BIHAR | 0 | 0 | 0 | 0 | 100 | 1672 | 100 | 1672 |
| 4 | CHHATTISGARH | 1 | 76 | 2 | 183 | 70 | 4987 | 72 | 5153 |
| 5 | DAMAN & DIU | 1 | 2 | 0 | 0 | 0 | 0 | 1 | 2 |
| 6 | GUJARAT | 24 | 1660 | 5 | 365 | 45 | 2653 | 74 | 4678 |
| 7 | HARYANA | 71 | 3891 | 15 | 760 | 0 | 0 | 86 | 4651 |
| 8 | HIMACHAL PRADESH | 1 | 34 | 2 | 104 | 0 | 0 | 3 | 138 |
| 9 | JHARKHAND | 5 | 81 | 0 | 0 | 205 | 3561 | 206 | 3564 |
| 10 | KARNATAKA | 56 | 1971 | 21 | 770 | 39 | 1312 | 109 | 3779 |
| 11 | KERALA | 1 | 7 | 2 | 12 | 0 | 0 | 3 | 19 |
| 12 | MADHYA PRADESH | 24 | 1840 | 4 | 312 | 28 | 1827 | 56 | 3979 |
| 13 | MAHARASHTRA | 10 | 716 | 2 | 132 | 231 | 18417 | 238 | 18941 |
| 14 | ODISHA | 0 | 0 | 0 | 0 | 135 | 2370 | 135 | 2370 |
| 15 | PUNJAB | 109 | 9765 | 4 | 428 | 0 | 0 | 113 | 10193 |
| 16 | RAJASTHAN | 171 | 5912 | 24 | 831 | 0 | 0 | 195 | 6743 |
| 17 | TAMIL NADU | 179 | 5816 | 36 | 1593 | 0 | 0 | 200 | 6698 |
| 18 | TELANGANA | 41 | 893 | 8 | 168 | 147 | 2895 | 194 | 3900 |
| 19 | UTTAR PRADESH | 110 | 7551 | 67 | 4748 | 13 | 972 | 187 | 12943 |
| 20 | UTTARAKHAND | 0 | 0 | 2 | 90 | 0 | 0 | 2 | 90 |
| 21 | WEST BENGAL | 0 | 0 | 1 | 9 | 20 | 170 | 21 | 179 |
| | Total | 845 | 40935 | 202 | 10640 | 1277 | 44004 | 2264 | 93365 |

MGNREGA: List of Over Exploited/Critical/Irrigation Deprived Blocks Report